

ITEM NO.113

COURT NO.14

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1089/2011

MOHD.MUSLIM

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH(NOW UTTARAKHAND)

Respondent(s)

Date : 16-03-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Prafulla Kumar Behera, Adv.
Mr. S. S. Nehra, AOR
Ms. Piyali Sarkar, Adv.
Mr. Vikrant Nehra, Adv.
Mr. Monish Rana, Adv.

For Respondent(s) Mr. Ashutosh Kumar Sharma, Adv.
Mr. Jatinder Kumar Bhatia, AOR

UPON hearing the counsel the Court made the following
O R D E R

List next week.

(RADHA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)